GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1579 ANSWERED ON FRIDAY, THE 04[™] MARCH, 2016 [PHALGUNA 14, 1937 (SAKA)]

SUBMISSION OF FINANCIAL REPORTS

QUESTION

1579. SHRI CHARANJEET SINGH RORI: SHRI RAM TAHAL CHOUDHARY: SHRI DUSHYANT CHAUTALA: SHRIMATI RAMA DEVI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the information regarding companies registered in the offices of registrar of companies are incomplete, wrong and not updated and if so, the details thereof;

(b) whether the Government has conducted any inquiry in this regard and if so, the outcome thereof;

(c) whether the several companies have not submitted their annual report/return, audited report, balance sheet and details of profit/loss within the prescribed time limit if so, the details thereof and the reasons therefor;

(d) whether the Government had extended the deadline for submitting annual return and if so, the details thereof; and

(e) whether the Government has estimated the loss of revenue caused as a result of non-submission of the said documents by companies, if so, the details thereof and the action taken by the Government in this regard?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) & (b) No, Madam.

(c) Yes, as per data generated from MCA 21 System, the following are the details of companies who have not filed their Balance Sheets and Annual Returns:-

- o Not filed only Annual Return for 2015 389503
- o Not filed only Balance Sheet for 2015 386103
- o Not filed Annual Return and Balance Sheet for 2015 374727

As per the provisions of the section 403 of the Companies Act, 2013 any document can be filed on payment of such additional fees for delay as prescribed within a period of 270 days from the date by which it should have been filed.

(d) Yes, the Government had extended the last date upto 30.12.2015 for filing of Annual Returns. Further, for the State of Tamil Nadu and UT of Puducherry, the last date for filing Annual Returns was extended upto 30.01.2016.

(e) No, Madam.
